

**8. Application for seeking information
(The Right to Information Act, 2005)**

Form to be filled in for making an application under the RTI Act, 2005:

**To,
The Central Public Information Officer,
.....**

Name of the applicant	
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Details of Information Required : <ul style="list-style-type: none"> • <i>Fee payable</i> <ul style="list-style-type: none"> ○ Rs 10/ (under RTI Act) ○ Any other fee (Postal Charge etc): ○ Fee for supply of photocopies : ○ Total Fee : 	
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